

24

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 327/98

Between:

Dt. of Order: 26.3.98.

1. G.Koteswara Rao
2. V.Satyanarayana
3. A.S.Rajendra Prasad
4. K.V.Prasad
5. T.Bhanu Murthy
6. K.Appa Rao

xx

...Applicants.

And

1. The Senior Divisional Personnel Officer, South Central Railway, Vijayawada Division, Vijayawada.
2. The Divisional Railway Manager, South Central Railway, Vijayawada Division, Vijayawada.

...Respondents.

Counsel for the Applicants : Mr.K.Sudhakara Reddy

Counsel for the Respondents : Mr.K.Siva Reddy

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J).

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the applicant Mr.K.Siva Reddy for the respondents.

Admit. Any promotion made to the post of HTTE is subject to the outcome of this O.A. This may be included in the promotion orders.


DEPUTY REGISTRAR

TO

1. The Senior Divisional Personnel Officer, South Central Railway, Vijayawada Division, Vijayawada.
2. The Divisional Railway Manager, South Central Railway, Vijayawada Division, Vijayawada.
3. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT, Hyderabad.
4. One copy to Mr.K.Siva Reddy, Addl.CGSC, CAT, Hyderabad.
5. One duplicate copy.

YLKR

10
6
II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (3)

DATED: 26/3/88

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in
O.A.NO. 327/88

ADMITTED AND INTERIM DIRECTIONS
ISSUED

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~DISMISSED FOR DEFAULT~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLKR

